

Nature of case-B.A  
Filing no.-8259/2020

Gurudeo Mandal Vs. The State of Jharkhand  
Advocate Name- Lalit Yadav

**DEFECTS:-**

4. without A/F.
- 5(a) Not certified copy
- 5(d) without original receipt.
- 5(e) Not original without requisite fee/stamp.
- 9(i) Petition is without brown cover.
- (ii) page 1 is without report of Oath Commissioner.
- (iii) Entire petition is photocopy and not original copy.
- (iv) I.D of deponent is without original attestation.
- (v) Affidavit is not in original copy and is without fee
- (vi) Duly certified to be true type copy of pages 31, 32 may be filed.
- (vii) Petition is without presentation form.
- (viii) Pending Court name may be verified.